

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.198/2005 In O.A. No.820/2004

New Delhi this the 20th day of September, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

- Rajat Verma, (General Secretary)
 on behalf of the Hospital Laboratory Technical
 Staff Association as General Secretary.
- 2. Hari Mohan Sharma, S/o Sh. Khacher Mai Sharma, R/o D-II, 346 Nehru Vihar near Nagariya Printing Press Delhi-94.
- Jitender Kumar Saxena, S/o Shri S.B. Saxena, R/o B-39/A, Pandav Nagar Complex.
- Sharvesh Pal, S/o Shri Ballu Singh,
 R/o 555/81 Gali No.8, Vijay Park, Maj Pur, Delhi.
- Ramnath Singh, S/o Shri Mukh Ram,
 R/o RZF 469/1, Raj Nagar, Palam Colony, Delhi.
- Ranjeet Kumar, S/o Shri Bhala Ram, R/o B.553, Jawala Puri Delhi.
- Vijay Kumar, S/o Shri Anand Singh, R/o Village Bamnali Delhi-45.

(The applicants at SI Nos. 2 to 7 are working as Lab. Attendant),
O/o- Medical Superintendent, G.B. Pant Hospital,
New Delhi).
-Applicants

(By Advocate: Shri U. Srivastava)

Versus

- 1. Shri B.M. Khaneta,
 Additional Secretary,
 Public Health and Co-ordinations
 Cum Technical Recruitment Cell
 Govt. of Delhi, Secretariat
 I.T.O.., Indira Gandhi Indoor Stadium,
 New Delhi.
- Shri Dr. S.S. Shah, Medical Superintendent, G.B. Pant Hospital, New Delhi.

-Respondents

(By Advocate: Shri Rishi Prakash)

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ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of applicants accepted that respondents have implemented the directions of this court. As such, C.P. is dropped and notices to the respondents are discharged.

(Shanker Raju) Member (J)

CC.

(V.K. Majotra)
Vice Chairman (A)

20.9.05